

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

**CP No. 06/NCLT/AHM/2020**

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company: Sapphire Industrial Infrastructures Pvt Ltd

Section 66 of the Companies Act, 2013.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

1.  
2.


**ORDER**

Ld. Counsel, Ms. Helly Parikh appeared on behalf of Thakkar & Pahwa, Ld.  
Counsel for the Petitioner.

Matter stands adjourned, at her request.

Matter to appear for further hearing on 19.07.2021

-Scl-  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 8th day of June 2021